

having wild animals does impact the animal life in terms of accessibility of animals to water and other habitat use in the areas around the river. Establishment of rafting camps further impact the habitat use by animals.

(c) This aspect is taken care of by the concerned licensing authorities for river rafting under the State Governments.

#### **Compensation for forest title holders**

3576. SHRI MANGALA KISAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has issued the title to Scheduled Tribes and Other Traditional Forest Dwellers (OTFD) and fixed and distributed compensation for forest title holders against FRA, titles;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Yes, Sir. As per the information maintained by the Ministry of Tribal Affairs, nodal Ministry for implementation of FRA, 2006, 12,02,573 titles have been issued to Scheduled Tribes and Other Traditional Forest Dwellers (OTFDs) till 31.07.2011 and 16,669 titles are ready for distribution. There is no provision in the Forest Rights Act, 2006 for fixing and distribution of the compensation to the forest title holders against the titles distributed under the Act.

#### **Violation of green norms**

3577. SHRI Y.S. CHOWDARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Ministry has approved several projects violating the green norms;

(b) if so, the details of approvals given during the last two years; and

(c) the reasons for violation of the norms?